

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:134
ANSWERED ON:26.07.2010
STRIKE BY EMPLOYEES OF MGNREGS
Pandey Shri Ravindra Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the strikes/bandh and shortage of technical staff have adversely affected the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in various States including Bihar and Jharkhand in the country during the last three years; and

(b) if so, the details thereof alongwith the steps proposed to be taken to overcome such constraints in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Mahatma Gandhi NREGA personnel are governed by State Government policies. Strikes/bandhs, if any, are to be dealt by the State Governments and need not be reported to the Central Government. Instances of shortage of technical staff affecting the implementation of the Act have been reported to the Ministry.

With a view to resolve the issue of shortage of technical personnel in the Blocks and Gram Panchayats for effective implementation of Mahatma Gandhi NREGA, Government has approved deployment of two engineers per 6000 population of rural households. In North-eastern States and Hill States, two engineers may be deployed per 3000 population of rural households. The expenditure on account of deployment of such engineers is to be met out of the component of administrative expenditure under the Act which had been enhanced from 4% to 6% from 1.4.2009 and is fully borne by the Central Government.